

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTION No. 1036

TO BE ANSWERED ON TUESDAY, JULY 28, 2026
6 SHRAVANA, 1948 (SAKA)

“EIGHTH CENTRAL PAY COMMISSION”

1036: SHRI JAVED ALI KHAN

Will the Minister of **Finance** be pleased to state:

- (a) the details of number of meetings held by Eighth Central Pay Commission (CPC);
- (b) the details of Employees' Unions consulted so far, Union-wise;
- (c) whether Employees' Unions have demanded to increase the number of family units from 3 to 5 including parents of the employees to calculate fitment factor for 8th CPC;
- (d) if so, the details thereof and response of the Commission or Government thereto; and
- (e) by when the Commission is likely to submit its report to Government for consideration and implementation?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a) to (d): The Government has notified Resolution dated 03.11.2025 for constitution of the 8th Central Pay Commission including its Terms of Reference (ToR). The Resolution dated 03.11.2025 provides that the 8th Central Pay Commission will devise its own procedure. The Commission's Terms of Reference do not provide that the Commission would keep the Government updated on the progress made by it, the nature of recommendations being contemplated or on its consultation process during the course of its deliberations.
- (e): As per the Resolution dated 03.11.2025, the 8th Central Pay Commission will make its recommendations within 18 months of the date of its constitution.
